

[Shri P.R. Dasmunsi]

to request you, before the 8th of March, to ask the hon. Home Minister to have interactions with the Chief Minister and make the Police Commissioner also accountable as to why such things are continuing and why it should not be stopped. It is because the projections made in the Report relate to Delhi.

14.00 hrs.

[Translation]

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Deputy-Speaker, Sir, I thank you for having given me the opportunity to speak. There is a village named Maugala in my Constituency which falls in the area of Kalakot and comes under district Rajauri. A blast took place in the mine over there on Monday, the 3rd of March. Out of 22 labourers, four labourers were killed, 13 were injured and four are still trapped in the mine. I urge upon the Ministry of Coal to send an expert from Delhi to save the labourers still trapped in mine. I request that State Government should be helped in extricating the labourers from the mine.

VAIDYA DAU DAYAL JOSHI (Kota) : Mr. Deputy-Speaker, Sir, Kota was known as an industrial capital. It is my misfortune that even last time I had to raise the issue pertaining to labourers of Instrumentation Limited quite strongly. Now the labourers employed in J.K. Industries are on the verge of starvation. The owner of the mill, Mr. Singhania wishes to close it down because of which J.K. synthetics, J.K. Acrylics, J.K. tyre cord are on the verge of closure. Thousands of labourers are out on the roads. The BMS workers are sitting on a dharna. CITU has also launched an agitation. We also want that you should take this matter seriously and intervene to help labourers recover their wages. No labourer has been given any wages for the last four months. Salaries should be provided to them.

KUNWAR SARVARAJ SINGH (Aonla) : Mr. Deputy-Speaker, Sir, there is no law and order in Mumbai. Political assassinations are taking place there. All this is happening right in front of those in the power. Recently Municipal Corporation elections were held there. Those belonging to the Ruling party struck at the office of Samajwadi Party located at Jaageshwari. A leader of Shiv Sena, Shri Katgar had joined the Samajwadi Party. 21 councillors won the elections and that is why the murderous assault took place. Four people were injured in the incident. From January 1 to February 28, 106 cases of looting and dacoity have been registered in Police Stations whereas more than half the crimes go unreported. Miscreants broke into the house of film actress, Urmila Bhatt and opened fire there. Former Congress Minister, Baba Saheb Dhavedhar was also assaulted.

MR. DEPUTY-SPEAKER : Please do not take anybody's name.

KUNWAR SARVARAJ SINGH : All this is already there in the Report.

MR. DEPUTY-SPEAKER : All right.

KUNWAR SARVARAJ SINGH : A leader of a certain party went to the Court. He is involved on contempt of Court. When a kingpin was nabbed in Mumbai, a M.P. of the Ruling party...

MR. DEPUTY-SPEAKER : This is a state subject. Please do not discuss it here.

KUNWAR SARVARAJ SINGH : Mr. Deputy-Speaker, Sir, I am constrained to discuss it here because there is no law and order there...(Interruptions) Such heinous crimes as murder, looting, corruption and rapes are being committed at the instance of those in the Ruling party...(Interruptions)

[English]

PROF. RASA SINGH RAWAT : Mr. Deputy-Speaker, Sir, it should not be allowed.

[Translation]

KUNWAR SARVARAJ SINGH : "Kaun roke, kaun toke, fursat kise hai baadsharaon mein khumaari aur pyaade so rahe hein."

The police is conniving with them. Murders are being committed under a conspiracy. Shri Datta Samant was killed. In this way, the killings are continuing one by one. The members of Samajwadi party are being threatened. Their lives are in danger. I would like to request that in view of the law and order position there, the Union Government should intervene because Mumbai is no longer under the control of the State Government. The State Government should infact be dismissed. I thank you for having give me an opportunity to speak.

[English]

SHRI SRIBALLAV PANIGRAHI : I have given a notice...(Interruptions)

MR. DEPUTY-SPEAKER : Let him conclude first. Then I will look into it.

[Translation]

SHRI GEORGE FERNANDES : Mr. Deputy-Speaker, Sir, I would make my point in just one sentence. I would